

Bill

Shri Morarji Desai: It is to be considered.

Shri Braj Raj Singh: It should be left over to the next Parliament.

Mr. Speaker: It will be considered now.

Shri T. B. Vittal Rao (Khammam): Where is the hurry?

Mr. Speaker: Hon. Members who do not come again will have an opportunity!

Shri Braj Raj Singh: We do not want an opportunity.

12.05 hrs.

ESTATE DUTY (DISTRIBUTION)
BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to provide for the distribution of the net proceeds of the estate duty among the States in pursuance of the principles of distribution formulated and the recommendations made by the Finance Commission in its report, dated the 14th day of December, 1961.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the distribution of the net proceeds of the estate duty among the States in pursuance of the principles of distribution formulated and the recommendations made by the Finance Commission in its report, dated the 14th day of the December, 1961."

The motion was adopted.

Shri Morarji Desai: I introduce† the Bill.

12.05½ hrs.

ADDITIONAL DUTIES OF EXCISE
(GOODS OF SPECIAL IMPORTANCE)
AMENDMENT BILL *

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957."

The motion was adopted.

Shri Morarji Desai: I introduce† the Bill.

12.06 hrs.

MOTION ON ADDRESS BY THE
PRESIDENT

Mr. Speaker: Dr. Sushila Nayar.

Dr. Sushila Nayar (Jhansi): Mr. Speaker, Sir, I am grateful to you for giving me the opportunity to move the motion of thanks, namely:

"That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 12th March, 1962."

I move this motion with deep feelings. Our beloved President has addressed Parliament every year and has been at the helm of the ship of State ever since the Constitution of free India came into force. A valiant fighter in India's freedom struggle, an able administrator, a wise statesman, the President has been the embodi-

*Published in the Gazette of India Extraordinary Part II-Section 2, dated 15.3.62.

†Introduced with the recommendation of the President.